

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No.221 – IA 86 of 2022
In
CP(IB) 74 of 2020

Proceedings under Section 9 IBC

IN THE MATTER OF:

Kuber Texlen Pvt Ltd
V/s
Yug Weave Tech Pvt Ltd

.....Applicant

.....Respondent

Order delivered on 29/09/2022

Coram:

Dr.Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Nipun Singhvi, Adv.
For the Respondent :

ORDER

IA 86 of 2022

Learned Counsel Mr. Singhvi for the applicant states that during the pendency of this application, liquidation order is passed, hence, Resolution Professional who has originally filed this application is required to be substituted and instructions are being received with respect to bifurcation of the application with respect to Section 43 & 66 of the IBC, 2016 separately.

List on 21.11.2022

-Sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-Sd-

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**